

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. R. Seyon  
Door No. 3A, Kamarajar Road,  
Mayiladuthurai, Nagapattinam Distt.,  
Tamil Nadu- 609001

**Subject: Removal of name of R. Seyon (Reg No. 5216) from the Notary Register- reg**

Sir/Madam

It has reference to your letter dated 22.12.2017 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 21.01.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



**(Radhe Shyam Singh)**  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. G. Babu  
House No.61, Angalamman Kovil Street,  
Perambalur Post, Taluk and Distt., Tamil Nadu-621212

**Subject: Removal of name of G. Babu (Reg No.7345) from the Notary Register- reg**

Sir/Madam

It has reference to your letter dated 03.12.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 10.12.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



**(Radhe Shyam Singh)**  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Laxmanbhai Siyabhai Garchar  
Aditya' Nana Rabariwada, Mangrol, Distt.  
Junagadh, Gujarat- 362225

**Subject: Removal of name of Laxmanbhai Siyabhai Garchar (Reg No. 9702) from the Notary Register- reg**

Sir/Madam

It has reference to your letter dated 05.10.2017 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 22.03.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



**(Radhe Shyam Singh)**  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Gopal Prasad Pandey  
Village Sonbarsha, Post & Distt.-  
Kushinagar, Uttar Pradesh- 274403

**Subject: Removal of name of Gopal Prasad Pandey (Reg No. 6044) from the Notary Register-**  
reg

Sir/Madam

It has reference to your letter dated 09.03.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 05.06.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



**(Radhe Shyam Singh)**  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Hari Krishan Aggarwal  
House No.556, Phase 2, Sector 54,  
Sahibzada Ajit Singh Nagar(Mohali), Tehsil  
& Distt.S.A.S. Nagar(Mohali), Punjab

**Subject: Removal of name of Hari Krishan Aggarwal (Reg No. 7137) from the  
Notary Register- reg**

Sir/Madam

It has reference to your letter dated 10.07.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 10.11.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Smt. Sukhdeep Kaur  
Dabli Was Midha Rohi, Tehsil. & Distt.  
Hanumangarh, Rajasthan- 335512

**Subject: Removal of name of Sukhdeep Kaur (Reg No. 6542) from the Notary Register-**  
**reg**

Sir/Madam

It has reference to your letter dated 09.07.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 11.08.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



**(Radhe Shyam Singh)**  
**Under Secretary to the Govt. of India**  
**Tel. No. 011-21401259**

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Smt. Smitha Shetty  
House No.7-75, "Laxmi" Nivas,  
Angadibettu, Kelamane, Cherkady  
Post and Village, Udupi Taluk and  
Distt., Karnataka-576215

**Subject: Removal of name of Smitha Shetty (Reg No.10195) from the Notary Register- reg**

Sir/Madam

It has reference to your letter dated 26.03.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 25.09.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Ajab Singh Tanwar  
House No.37, Arya Nagar, Near  
Octroi Post, Assandh Road,  
Panipat, Haryana-132103

**Subject: Removal of name of Ajab Singh Tanwar (Reg No. 2400) from the Notary Register-**  
reg

Sir/Madam

It has reference to your letter dated 10.05.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 12.05.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)

Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**



File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Vipul Narendrarai Pathak  
"Narendra Bhavan" Plot No. 106-107,  
Aiya Nagar, Bhuj- Kuchchh,  
Gujarat- 370001

**Subject: Removal of name of Vipul Narendrarai Pathak (Reg No. 5602) from the Notary Register- reg**

Sir/Madam

It has reference to your letter dated 15.03.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 26.03.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)

Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Indrajitsinh Juwansinh Jadeja  
"Devikrupa", Hospital Road, Naliya, Distt-  
Kutch, Gujarat-370655

**Subject: Removal of name of Indrajitsinh Juwansinh Jadeja (Reg No. 9612) from the  
Notary Register- reg**

Sir/Madam

It has reference to your letter dated 26.02.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 01.03.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Ashok Kumar Pradyuman Vyas  
House No.C-44, Sneh Sagar Society,  
Opposite Narayan Nagar, Katargam,  
Surat, Gujarat

**Subject: Removal of name of Ashok Kumar Pradyuman Vyas (Reg No. 6217) from the  
Notary Register- reg**

Sir/Madam

It has reference to your letter dated 09.05.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 01.07.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



**(Radhe Shyam Singh)**  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Dharam Pal Garg  
House No.323, Street No.11, Prem Basti,  
Sangrur Tehsil and District, Punjab

**Subject: Removal of name of Dharam Pal Garg (Reg No. 1531) from the Notary Register-  
reg**

Sir/Madam

It has reference to your letter dated 14.12.2017 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 30.01.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Sunil Kumar Mahesh  
Near Kaushalaya Inter College, Sugar  
Cane Society Wali Gali, Deputy Ganj,  
Moradabad, UP. – 244001

**Subject: Removal of name of Sunil Kumar Mahesh (Reg No. 4827) from the Notary Register-  
reg**

Sir/Madam

It has reference to your letter dated 12.10.2017 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 30.10.2017 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)

Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. S. Imayavaramban  
House No.2/417, Gandhi Nagar, Pekkadu,  
Nainarpalyam Village & Post, Kallakurichi Taluk,  
Villupuram Distt., Tamil Nadu-606301

**Subject: Removal of name of S. Imayavaramban (Reg No. 5822) from the Notary Register-**  
reg

Sir/Madam

It has reference to your letter dated 01.05.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 02.05.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Sankaranarayana Pillai M.K.  
Deepam, Kureepuzha, Kavandu, P.O.,  
Kollam Distt., Kerala-691003

**Subject: Removal of name of Sankaranarayana Pillai M.K. (Reg No. 5626) from the  
Notary Register- reg**

Sir/Madam

It has reference to your letter dated 28.03.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 28.03.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



**(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259**

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Santosh Kumar Dixit  
House No.D-48, Kamla Nagar, Agra,  
Uttar Pradesh-282004

**Subject: Removal of name of Santosh Kumar Dixit (Reg No. 5745) from the Notary Register-  
reg**

Sir/Madam

It has reference to your letter dated 20.04.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 21.04.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**



**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Rashid Hussain Siddiqui  
11, Jha House, Nizamuddin West,  
New Delhi- 110013

**Subject: Removal of name of Rashid Hussain Siddiqui (Reg No. 443) from the  
Notary Register- reg**

Sir/Madam

It has reference to your letter dated 06.09.2017 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 08.09.2017 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Raj Kumar Goyal  
Behind Tehsil, Shiva Gali, Tohana,  
Distt.Fatehabad, Haryana-125120

**Subject: Removal of name of Raj Kumar Goyal (Reg No. 4074) from the Notary Register-  
reg**

Sir/Madam

It has reference to your letter dated 30.03.2017 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 18.05.2017 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Pramod Kumar  
Flat No.202, Neel Padam, IInd Apartment,  
Sector-4, Vaishali, Ghaziabad,  
Uttar Pradesh-201010

**Subject: Removal of name of Pramod Kumar (Reg No. 705) from the Notary Register- reg**

Sir/Madam

It has reference to your letter dated 22.05.2017 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 20.11.2017 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Rameshbhai Balubhai Patel  
House No.27, Shreeji Park, Adalaj,  
Taluk & Distt.- Gandhinagar,  
Gujarat-382421

**Subject: Removal of name of Rameshbhai Balubhai Patel (Reg No. 6138) from the  
Notary Register- reg**

Sir/Madam

It has reference to your letter dated 26.03.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f 18.06.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)

Under Secretary to the Govt. of India

Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Harishchandra Krishnaji Deole  
Megh Malhar, A/7, 2<sup>nd</sup> Floor, Gawand  
Path, Thane (W), Maharashtra-400602

**Subject: Removal of name of Harishchandra Krishnaji Deole (Reg No. 10607) from the  
Notary Register- reg**

Sir/Madam

It has reference to your letter dated 29.11.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 15.05.2019 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)

Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Ram Phal  
Village Carterpuri, Tehsil &  
Distt. Gurgaon, Haryana

**Subject: Removal of name of Ram Phal (Reg No. 9901) from the Notary Register- reg**

Sir/Madam

It has reference to your letter dated 07.09.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 28.09.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. Sunil Kumar Singh  
House No.D-166, Prem Nagar, Line Par,  
Moradabad, Uttar Pradesh- 244001

**Subject: Removal of name of Sunil Kumar Singh (Reg No. 7849) from the Notary Register-  
reg**

Sir/Madam

It has reference to your letter dated 29.09.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 26.02.2019 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



**(Radhe Shyam Singh)**  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**

**File No. N-12011/82/2021-NC  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Smt. Patel Hinaben Gordhandas  
1, Premnagar Society, 20, Laxminarayan  
Society, Near Laxmipura Campa,  
Mahavirnagar, Himatnagar, Distt.  
Sabarkantha, Gujarat, 383001

**Subject: Removal of name of Patel Hinaben Gordhandas (Reg No. 9694) from the  
Notary Register- reg**

Sir/Madam

It has reference to your letter dated 10.10.2017 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 01.04.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



(Radhe Shyam Singh)  
Under Secretary to the Govt. of India  
Tel. No. 011-21401259

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**



**File No. N-12011/82/2021-NC**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**(Notary Cell)**

.....

B Wing (Middle Wing)  
4<sup>th</sup> Floor, Janpath Bhawan  
Janpath, New Delhi- 110001  
Dated: 24.07.2024

To,

Sh. M.A. Saleem Rana  
H.no.5-2-270, Street, Sanjay Nagar,  
Adilabad, Distt. Adilabad, Telangana- 504001

**Subject: Removal of name of M.A. Saleem Rana (Reg No.5639) from the Notary Register-**  
**reg**

Sir/Madam

It has reference to your letter dated 09.01.2018 for renewal your Notary Certificate of Practice and to say that the said request has not been acceded to by the competent Authority.

2 Accordingly your name is removed from the Notary Register w.e.f. 28.03.2018 in terms of provisions contained in Section 10(f) of the Notary Act 1952.

By order of the appropriate Government



**(Radhe Shyam Singh)**  
**Under Secretary to the Govt. of India**  
**Tel. No. 011-21401259**

**Copy To:**

**NIC/DOLA with a request to place this letter on the website of DOLA**